

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 312
CP(CAA)/36/ND/2022

IN THE MATTER OF:

M/s. Sungrow Agencies Pvt. Ltd. And M/s. Petitioner/Applicant
Viewmore Dealcomm Pvt. Ltd.

Order u/S. 230-232

Order delivered on 01.07.2024

CORAM:

SH. BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Gursat Singh Vachher, Mr. Gagan Gulati, Mr. Pranam Jain, Adv.
For the OL : Mr. Kartikeya Asthana, Adv.
For the ITD : Mr. Parth Semwal, Mr. Abhishek Maratha, Mr. Apoorv Agarwal, Adv.
For the RBI : Mr. Gajinder Kumar, Ms. Kiran Jai, Ms. Drishti, Mr. Chandra Shekhar, Ms. Somya, Adv.
For the RD : Ms. Jyoti Khurana, Adv.

ORDER

Reserve Bank of India and OL are directed to comply with the order dated 16.05.2024 within one week.

List the matter **on 02.09.2024.**

-Sd-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

-Sd-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)